

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3860**  
TO BE ANSWERED ON 27/03/2026  
**AGRICULTURE INFRASTRUCTURE IN ODISHA**

3860. SHRI MUZIBULLA KHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of cold storage and warehousing projects sanctioned in Odisha;
- (b) the steps taken to improve post-harvest infrastructure;
- (c) the funds released under the Agriculture Infrastructure Fund (AIF);
- (d) whether any new Krishi Vigyan Kendras (KVKs) are proposed in Odisha; and
- (e) the support extended to Farmer Producer Organisations (FPOs) in the State?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRI RAMNATH THAKUR)

(a): As per available information, a total of 182 cold storages with the capacity of 5.79 lakh MT and a total of 723 storage infrastructure projects with a capacity of 10.91 lakh tonnes have been sanctioned under various Government of India schemes in the State of Odisha. Apart from this, the State of Odisha has approved 10 new cold storages under the State Plan Scheme of financial assistance to cold storages.

(b): Government is implementing various schemes of cold storage/ storage of horticulture produce throughout the country.

The Department of Agriculture & Farmers' Welfare is implementing the Mission for Integrated Development of Horticulture (MIDH), under which capital assistance is provided for various horticulture activities, including construction/ expansion/ modernization of cold storage facilities for perishable horticultural produce of up to 5,000 MT capacity, across the country. The component of Cold Storage is demand/entrepreneur driven for which Government assistance in the form of credit linked back ended subsidy is available at the rate of 35% of the eligible project cost in general areas and 50% of the eligible project cost in case of NE & Himalayan States, Scheduled areas, vibrant villages, Andaman & Nicobar and Lakshadweep Islands through respective State Horticulture Missions.

Besides, National Horticulture Board (NHB) is implementing a scheme namely "Capital Investment Subsidy for Construction/Expansion /Modernization of Cold Storages and Storages for Horticulture Products". Under the scheme, credit linked back-ended subsidy at the rate of 35% of the capital cost of the project in general areas and 50% in case of North East, hilly & scheduled areas for construction/ expansion/ modernization of cold storage and Controlled Atmosphere (CA) storage of capacity above 5000 MT and up to 20000 MT is available.

Ministry of Food Processing Industries (MoFPI) implements a Scheme for Integrated Cold Chain, Food Processing and Preservation Infrastructure as one of the components of Pradhan Mantri Kisan Sampada Yojana (PMKSY) with the objective of reducing post-harvest losses of horticulture and non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid at the rate of 35% for general areas and 50% for North East and Himalayan States, Integrated Tribal Development Programme (ITDP) areas and Islands for storage and transport infrastructure and at the rate of 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs. 10.00 crore per project for setting up of integrated cold chain projects including irradiation facility.

Further, to strengthen agriculture infrastructure in the country, Government has launched Agriculture Infrastructure Funds (AIF) of Rs. 1.00 lakh crore. Under AIF, interest subvention of 3 percent per annum is provided by Government on loans up to ₹2 crore for a maximum period of 7 years. In addition, credit guarantee coverage is available for eligible borrowers for loans up to ₹2 crore under the Credit Guarantee Fund Trust with the guarantee fee borne by the Government for creation of post-harvest infrastructure including establishment of cold storages.

In addition to the above the Government is implementing various schemes to improve post-harvest management infrastructure and warehouse infrastructure for agricultural (including horticulture) produce throughout the country i.e. i) Private Entrepreneurs Guarantee (PEG) Scheme, ii) Construction of Silos under Public Private Partnership (PPP) mode, iii) Hiring of godown from Central Warehousing Corporation (CWC)/State Warehousing Corporations (SWCs)/State Agencies, iv) Hiring of godown through Private Warehousing Scheme (PWS), v) Creation of godown on FCI's owned land under Asset Monetization, vi) Covered & Plinth Hiring (CAP) Scheme – 2025 and vii) Modified PEG scheme for NE& HILLY States with longer guarantee period of 15 years.

In addition to these, the State of Odisha has informed that it implements a dedicated State Plan Scheme “Post Harvest Management and Marketing support for PHM” with an assistance of 50% to 90%.

(c): Till date, for 170241 projects, Rs. 84502.78 crore have been sanctioned under AIF across the country. In Odisha, 398 warehouses and 40 Cold Storages and Cold chain Projects amounting to Rs. 426.03 crore have been sanctioned under AIF. For FPOs in Odisha, Rs. 3.69 crore have been sanctioned to 47 projects such as logistic facility, primary processing centre etc.

(d): There are 33 KVKs functioning in the State of Odisha and there is no proposal to establish new Krishi Vigyan Kendra (KVK) in Odisha at present.

(e): The Government of India is implementing Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)”, to form and promote 10,000 new FPOs with a total budgetary outlay of Rs.6865 crores. The scheme was launched in 2020 with the aims to collective's farmers in order to enhance bargaining power, leverage economies of scale, reduce cost of production and enhancing farmers' incomes through aggregation of their agricultural produce.

A total 471 FPOs under the Central Sector Scheme for Formation and Promotion of 10,000 FPOs have been established in the State of Odisha. An equity grant amounting to Rs. 20.95 crore has been disbursed to a 355 FPOs. Additionally, as on date, fertilizer licenses have been issued to 290 FPOs, seed licenses to 346 FPOs, and pesticide licenses to 187 FPOs.

Further, the Govt. of Odisha has undertaken targeted interventions to strengthen Farmer Producer Organisations (FPOs) under Directorate of Horticulture through support to FPO State Scheme & Promotion and Stabilization of Farmer Producer Organisations (PSFPO) project. These initiatives focus on strengthening FPOs across the value chain by facility market linkages, export access, credit linkage, capacity building & Post harvest Management. The Directorate of Horticulture is organizing training programme and exposure visit for FPO member across all 30 districts. In addition, under Agriculture Production Cluster (APC) program 63 FPOs have been formed which are promoting cluster- based production, aggregation and marketing of Agriculture produce particularly through women led Farmer Producer Companies.

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